

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2804
ANSWERED ON:11.08.2010
APPOINTMENT OF PHYSICALLY CHALLENGED PERSONS
Banerjee Shri Ambica;Sudhakaran Shri K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received reports regarding delay in appointment of physically challenged persons in the Central Government Sector;
- (b) if so, the details thereof and the action taken/being taken thereon;
- (c) whether as per rule/law, one percent seat in the IAS is reserved for the visually impaired persons;and
- (d) if so, the details thereof alongwith the details of appointments made in the Physically Handicapped Category into the IAS and other Group `A` and `B` services during the last three years and the current year?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS;AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a): There is a time gap between arising of vacancies, including the vacancies of persons with disabilities, and filling thereof.
- (b): Information is not centrally maintained.
- (c): Yes, Sir.
- (d): On the basis of Civil Services Examinations for the years 2006, 2007 and 2008, for which service allocation has been completed, 10 persons with disabilities were offered appointment to IAS and recommendations for offering appointment to 45 were made to Cadre Controlling Authorities of other Group 'A' and Group 'B' services.